



## **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 20.01.2024

### **NOTICE**

Please take notice that the following matter stands adjourned in the Court of Chairperson on 23<sup>rd</sup> January, 2024. The next date of Hearing is indicated below.

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Last date of Hearing</b>	<b>Next date of Hearing</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 1650 of 2023	PRIO S.A. Vs. Pravin R. Navandar Resolution Professional of VOVL Ltd. & Ors.	<b>23.01.2024</b>	<b>24.01.2024</b>

By order of Hon'ble Chairperson  
-Sd/-  
Registrar